



भारत का राजपत्र

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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 8th January, 2026/Pausa 18, 1947 (Saka)

CORRIGENDA

In the Health Security Se National Security Cess Act, 2025 (35 of 2025), published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 16th December, 2025, Issue No. 59,—

- (i) in page 1, in the long line, for “levey”, read “levy”;
- (ii) in page 10, line 23, for “or in”, read “or is in”;
- (iii) in page 14, line 28, for “cess; or”, read “cess,”;
- (iv) in page 15, line 9, for “sub-section (3)”, read “sub-section (2)”.

CORRIGENDA

In the Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Act, 2025 (39 of 2025), published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 21st December, 2025, Issue No. 63,—

- (i) in page 18, line 37, for “authoritsation”, read “authorisation”;
- (ii) in page 25, line 17, for “(i)”, read “(a)”;
- (iii) in page 25, line 20, for “(ii)”, read “(b)”;

- (iv) in page 25, line 22, for “(iii)”, read “(c)”;
- (v) in page 25, line 25, for “(iv)”, read “(d)”;
- (vi) in page 25, line 27, for “(v)”, read “(e)”;
- (vii) in page 25, line 30, for “(vi)”, read “(f)”;
- (viii) in page 28, line 3, for “re-conciliation”, read “reconciliation”.

CORRIGENDA

In the *Sabka Bima Sabki Raksha* (Amendment of Insurance Laws) Act, 2025 (40 of 2025), published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 21st December, 2025, Issue No. 64,—

- (i) in page 7, line 41, for “by him”, read “by it”;
- (ii) in page 8, line 26, for “by him, ”, read “by it, ”;
- (iii) in page 19, line 2, for “he or it shall”, read “it shall”;
- (iv) in page 27, line 34, for “writing by notification, ”, read “writing, ”.

CORRIGENDA

In the Lakshadweep (Indian Stamp Amendment) Regulation, 2025 (Reg. 20 of 2025), published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 26th December, 2025, Issue No. 65,—

- (i) in page 12, column 2, line 3, for “(i) For”, read “For”;
- (ii) in page 13, column 2, line 5, for “hypothecation”, read “hypothection”.

DR RAJIV MANI,
Secretary to the Govt. of India.